## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 388/(MAH)/2017 MA No. 467/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Reliance Infratel Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

(35) RATIFSH SHAHPLE Adood fe Rayal Stu

ten Petitian

## **ORDER**

MA No. 466/2017 in CSP No. 387/230-232/NCLT/MB/MAH/2017 MA No. 467/2017 in CSP No. 388/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 13.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)